NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

TP No. 150/621A/NCLT/AHM/2016 (New)
CA No. 415/621A/CLB/MB/2012 (Old)

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU**
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.11.2016

Name of the Company: Sabar Engg. Pvt. Ltd.

Section of the Companies Act: Section 297 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	PALAK A. SHASTRI	INTERN OF CS SHILPI THAPAR OF M/S SHILPI THAPAR & ASSOCIATES	M/S SABAR ENGINEERING PRIVATE LIMITED	
2.				

ORDER

Ms. Palak Shastri present on behalf of Ms Shilpi Thapar for Petitioner present.

She represented that she complied with the order for filing DDs for 15.11.2016. As can be seen from the office note, the DDs are deposited as per the order.

Hence, inform ROC Gujarat accordingly.

18.11.16
(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this the 18th day of November, 2016.